

ITEM NO.50

COURT NO.6

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 4/2016 in Writ Petition(s) (Civil) No(s). 512/2002

"IN RE : NETWORKING OF RIVERS"

(For modification of court's order dated 27.02.2012 and office report)

Date : 13/04/2016 This application was called on for hearing today.

CORAM :

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HON'BLE MR. JUSTICE S.A. BOBDE

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UPON hearing counsel the Court made the following
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List on 18th April, 2016.

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